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OA No. 383/2000

01-11-2000

Hon'ble Mr. Rafiquddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

Sri S. Prakash, counsel for the applicant, Sri Ashok Mahile, briefholder of Sri Satish Chaturvedi, counsel for respondent nos. 1, 2 and 3, none for respondent no. 4 who is duly served.

2. A copy of CA has been served on behalf of respondent nos 1, 2 and 3 today. Counsel for the applicant seeks time to file RA within three weeks. List for hearing on 04-1-2001.





